

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.1468/97

Between:

Dt. of Order: 05.11.97.

K.Nagaraja Reddy

...Applicant

And

1. The Branch Postmaster, 155, Kammapalle (B.O),
Yadamari Mandal, Chittoor.
2. The Asst.Supt. of Post Offices, North Sub Division,
Vellore Road, Greampet, Collectorate Post Office,
Chittoor.
3. The senior Supt. of Post Offices, Chittoor Division,
Chittoor Distract.

...Respondents.

Counsel for the Applicant : Mr.Krishna Devan

Counsel for the Respondents : Mr.N.R.Devraj

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr.Krishna Devan, for the applicant and Mr.N.R.Devraj, for the respondents.

Notice before admission. List on 17.11.97

Till such time the applicant should not be replaced by any provisional appointee.

Deputy Registrar(J)

10
..2..

COPY TO:

1. The Branch Postmaster, 155, Kammapalle, (B.O),
Yadamari Mandal, Chittoor.
2. The Asst. Supt. of Post Offices, North Sub Division,
Vellore Road, Greampet, Collectorate Post Office,
Chittoor.
3. The Senior Supt. of Post Offices, Chittoor Division,
Chittoor District.
4. One copy to Mr. Krishna Devan, Advocate, CAT, Hyderabad.
5. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
6. One duplicate copy.

YLKR

CC today

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 5/11/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in

O.A.NO. 1468/97

Admitted and Interim Directions
Issued.

Allowed

NBA

List on 17/11/97

Disposed of with Directions

Dismissed

Dismissed as withdrawn

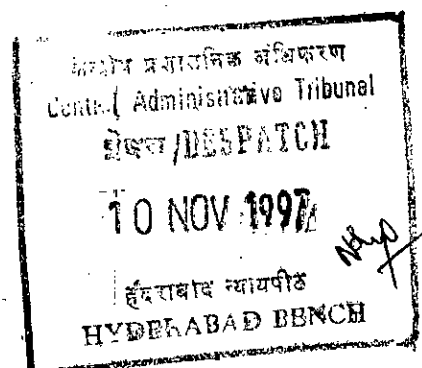
Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.1468/97

Dt.of Decision : 25-11-97.

K.Nagaraja Reddy

.. Applicant.

Vs

- 1. The Branch Postmaster,
155, Kammapalle (B.O),
Yadamari Mandal, Chittoor.
- 2. The Asst.Sudt. of Post Offices,
North Sub-Division, Vellore Road,
Greampet, Collectorate post office,
Chittoor-527 002.
- 3. The Sr.Supdt. of Post Offices,
Chittoor Divison, Chittoor District. .. Respondents.

Counsel for the applicant : Mr.Krishna Devan

Counsel for the respondents : Mr.N.R.Devaraj, Sr.CGSC.

CCRAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER


ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))


Heard Mr.Krishna Devan, learned counsel for the applicant and Mr.N.R.Devaraj, learned counsel for the respondents.

2. This OA is filed to set aside the ^{impugned} action of R-2 in compelling the applicant to get relieved from the EDMC/DA 155, Kammapalle, on 1-11-1997 by holding it as arbitrary, contrary to the principles of natural justice and violation of Article 14 of the Constitution of India and for a consequential direction to R-2 to continue the applicant as EDMC/DA 155, Kammapalle.

3. The applicant was working as a provisional EDMC/DA 155, Kammapalle Branch post office in Chittoor Division from 29-2-96 to 30-6-97. He was replaced by one Mr.K.Shanmugam by the order No. EDMC/DA-155 dt. 31-10-97 (Annexure-3 to the reply). When this OA admission was posted for hearing on 5-11-97 it was directed that "till such time ~~the applicant~~ a regular appointee is posted as EDMC/DA, Kammapalle Branch Post Office the applicant should not be replaced by any provisional appointee". ^{3(a) from} Now by the order dated 31-10-97 (Annexure-3 to the reply) it is seen that the regular appointee has been posted and he has taken over the charge. Hence no further order is necessary in this OA. However the applicant is at liberty to challenge the selection of the regular appointee, if so advised.

4. In view of the above no order is necessary in this OA. Hence the OA is disposed of. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER(JUDL.)


(R. RANGARAJAN)
MEMBER(ADMN.)

28.11.97
Dated : The 25th Nov. 1997.
(Dictated In the Open Court)

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D.R

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Copy to:

1. The Branch Post Master, 155, Kammapalle, (B.O), Yadamari Mandal, Chittoor.
2. The Asst. Superintendent of Post Offices, North Sub Division, Vellore Road, Greamspat, Collectorate Post Office, Chittoor.
3. The Senior Superintendent of Post Offices, Chittoor Division, Chittoor District.
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5. One copy to Mr. N.R. Devraj, Sr. CGSC, CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

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3/12/97
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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD,

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 25/11/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in

D.A.NO. 1468/97

~~Admitted and Interim Directions
Issued.~~

~~Allowed~~

~~Disposed of with Directions~~

~~Dismissed~~

~~Dismissed as withdrawn~~

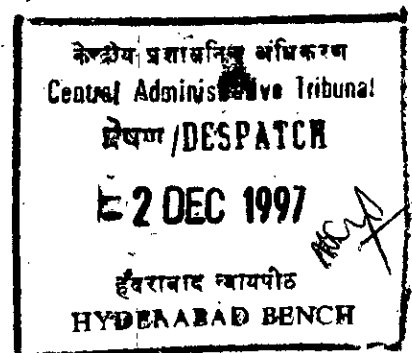
~~Dismissed for Default~~

~~Ordered/Rejected~~

~~No order as to costs.~~

YLKR

II Court



O.A.No.1468/97

Between:

Dt. of Order: 05.11.97.

K. Nagaraja Reddy

...Applicant

And

1. The Branch Postmaster, 155, Ramapalle (P.O),
Vadawari Mandal, Chittoor.
2. The Asst. Supt. of Post Offices, North sub division,
Vellore Road, Creamspet, Collectorate Post Office,
Chittoor.
3. The senior Supt. of Post Offices, Chittoor Division,
Chittoor District.

...Respondents

Counsel for the Applicant : Mr. Krishna Devan

Counsel for the Respondents : Mr. N. R. Devraj



CORAM:

THE HON'BLE JUDGE S. J. ... MEMBER (A)

THE HON'BLE JUDGE I. P. ... MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr. Krishna Devan, for the applicant and Mr. N. R. Devraj, for the respondents.

Notice before admission. List on 17.11.97

Until such time the applicant should not be replaced by any provisional appointee.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

[Signature]
 न्यायाधीश प्रधिकारी उप-रजिस्ट्रार (न्यायिक)
 Court Officer/Dy. Registrar
 केन्द्रीय प्रशासनिक प्रधिकरण
 Central Administrative Tribunal
 हैदराबाद बेंच
 HYDERABAD BENCH

Sd/-x x x
Deputy Registrar(J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

C.A. NO. 1468/97

Between:

Dt. of Order: 05.11.97.

K. Nagesh Reddy

...Applicant

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Chittoor.
3. The senior supdt. of Post Offices, Chittoor Division,
Chittoor District.

...Respondent



Counsel for the Applicant : Mr. Krishna Devan

Counsel for the Respondents : Mr. N. R. Devraj

COURT:

THE HON'BLE SHRI R. RAMSARANJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAYARAMSWAR : MEMBER (B)

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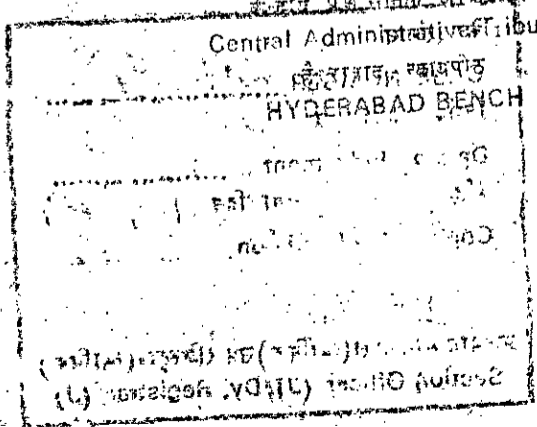
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CERTIFIED TO BE TRUE COPY

SC/-x x x
Deputy Registrar (3)

न्यायाधीश/उप-रजिस्ट्रार (न्यायिक)
Court Officer/DY, Registrar

केन्द्रीय प्रशासनिक न्यायालय
Central Administrative Tribunal

HYDERABAD BENCH



ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

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प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

म. न. व.
पञ्चायत अधिकारी/उप रजिस्ट्रार (न्यायिक)
Court Officer/Dy. Registrar
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद, तेलंगणा
HYDERABAD BENCH

केस संख्या	CASE NUMBER O.A. 1468/97
तारीख	Date of filing 25/11/97
कॉपी	Copy made 11/12/97
अन्य अधिकारी (यदि कोई हो)	Deputy Registrar (J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.1468/97

Dt. of Decision : 25-11-97

K.Nagaraja Reddy

.. Applicant.

Vs

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Yadamari Mandal, Chittoor.
2. The Asst.Sudt. of Post Offices,
North Sub-Division, Vellere Road,
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Chittoor-527 002.
3. The Sr.Supdt. of Post Offices,
Chittoor Divison, Chittoor District.



.. Respondents.

Counsel for the applicant : Mr.Krishna Devan

Counsel for the respondents : Mr.N.R.Devaraj, Sr.CGSC.

CCPAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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